

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 165 of 2013

Dated : 5th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

**Ugar Sugar Works Ltd. ... Appellant(s)
Versus**

Govt. of Karnataka & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Ms. Mahima Sinha
Counsel for the Respondent(s):Ms. Swapna Seshadri for R.3 & R.5

ORDER

It is represented by the learned counsel for the Appellant that all the Respondents have been served and affidavit of service is also being filed today.

Ms. Swapna Seshadri is filing Vakalatnama on behalf of Respondent Nos. 3 and 5 today and seeks some time to file the reply. Accordingly, she is directed to file the same on or before 01.10.2013 after serving copy on the other side.

Post the matter on **24.10.2013.**

**(V.J. Talwar)
Technical Member**
Ts/ak

**(Justice M. Karpaga Vinayagam)
Chairperson**